

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 30-08-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 101 of 2017(SZ)	R.Bhramanidhi Villupuram Vs The Government of Tamil Nadu Rep by the Secretary to Government, Revenue Department, Chennai and 9 others	M/s. V.Raghavachari, V.Srimathi & V.Lakshminarayana Counsel for Applicant	Adjourned Admission
2	Application No. 16 of 2011(SZ)	Sri. S. Joel Vs Union of India, Rep. by its Deputy Secretary to Government, Department of Shipping, New Delhi and others	Shri. M. Sathish Kumar Counsel for Applicant Mr.M.R Gokul Krishnan for R1 & R2 M/s. Anand, Abdul, Vinodh and S. Saravanan for R4 M/s. M.K.Subramanian & P.Vel Mani for R5,R6 and R7 Smt. H. Yasmeen Ali for R8 & R9 M/s. R. Venkatavaradan and G. Nivethitha for R10	Stayed by APEX Court
3	Application No. 2 of 2012 (SZ)	Shri. S. Joel Vs Union of India, Rep. by its Deputy Secretary to Government, Department of Shipping, New Delhi and others	Shri M. Sathish Kumar Counsel for Applicant Mr.M.R Gokul Krishnan for R2 M/s. M.K.Subramanian & P.Velmani for R3 and R4 M/s. R. Venkatavaradan and G. Nivethitha for R5	Stayed by APEX Court

4	Application No. 179 of 2016 (SZ)	Pamulapati Krishna Rao, Guntur District Vs State of Andhra Pradesh Rep by its PRL.Secretary and Others	Sri. Kambhampati Ramesh Babu S.Kolandasamy R.Govindaraj, K.Deenathayalan G.Sumathi Counsel for Applicant Smt . H.Yasmeen Ali for R1 to R5 Mr. T.Sai Krishnan for R6, R7 M/s. K.Gowtham Kumar & Sri. M.Sricharan Rangarajan for R8 to R20, R22, R25, R26, R28, R29, R31, R34, R35, R37,R39 to R48, R50 to R52	For Steps
5	Application No. 308 of 2013 (SZ) (THC) (WP No. 27528 of 2012 The High Court of Kerala)	Alavikutty Erinjikattu House, Alinchuvadu Street P.O. Thirur, Malappuram Dist Vs State of Kerala Rep. by Secy. Ministry of Environment, Secretariat, Thiruvananthapuram and 10 others	M/s A.X. Varghese, Jojo A.V, Shamlath P.I, Vivek C.M, Vijay babu & Niyamavedi Counsel for the Applicant M/s. Suvitha .A.S. for R1, R2, R4 and R5 M/s. Rema Smrithi for R3 M/s. Vidyalakshmi Vipin for R6 M/s.C.M. Mohammed Iquabal & M/s. Ambili Menon for R7 to R11	For hearing
6	Application No.215 of 2015(SZ)	I.K.Biju, Kozhikode. Vs State of Kerala	M/s.Rajan Vishnuraj & Harish Vasudevan Counsel for Applicant	For Arguments

		Rep. by its Chief Secretary, Secretariat, Thiruvananthapuram and 10 others	M/s. Suvitha A.S for R1,R3,R5,R8 & R11 M/s. Kingston Jerold, S.Sabarish, S. Anandhan for R2 M/s.Vidhya lakshmi for R4 & R6 Mr.M.R.Gokul Krishnan for R7 M/s.Remam Smrithi for R9 Mr.T.N.C.Kaushik for R10	
7	Application No. 131 of 2016(SZ)	B.R Lakshmanan The Nilgiris, Tamilnadu Vs The District Collector, Nilgiri District, Ooty and 13 others	Mr. B.R.Lakshmanan.M.Sc Party in Person M/s. M.K.Subramanian E.Manoharan & P.Velmani for R1,R3 to R6 M/s.Paul & Paul for R2	For Arguments
8	Application No. 259 of 2016(SZ)	Mr.Sakeer Malappurama District Kerala State – 679 583 Vs State of Kerala Rep., by its Secretary, Fisheries and Port Department, Government Secretariat, Thiruvananthapuram, Kerala State and 5 others	M/s. P.Deepak Prasanth RajaGopal Counsel for Applicant Mrs .A.S.Suvitha for R1,R2 & R3 Mrs.Me.Saraswathy for R4 Mrs.Vidhyalakshnmi vipin for R5 Mr.T.N.C.Kaushik for R6	For Arguments
9	Application No.17 of 2017 (SZ)	Dhenupuri Housing Colony, Kannadasan Avenue, Madambakkam, Chennai Vs The Secretary, State Urban Development Department, Chennai and 8 others	Mr.K.Shanmuga Kani Counsel for Applicant M/s. M.K. Subramanian P.Velmani for R1,R2,R3, R6 & R8 Mr.I.Illango for R4 & R7 Mr.E.Manoharan for R9	For Arguments

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Registrar